

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 562/1998

S.K. Tiwari, aged about 53 years,
son of Late N.P. Tiwari, Income
Tax Officer, Office of the Commissioner
of Income Tax, Jabalpur, resident of
314, Sneh Nagar, Jabalpur.

... Applicant

V e r s u s

1. Union of India, through
the Chairman, Central Board of
Direct Taxes, New Delhi.
2. Chief Commissioner of Income
Tax, Aayakar Bhavan, Hoshangabad
Road, Opp. Maida Mill, Bhopal.
3. Commissioner of Income Tax,
C.R. Building, Napier Town,
Jabalpur.

... Respondents

Counsel :

None for the applicant.

Shri S.C. Sharma for Shri B. Dasilva for the respondents.

Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri R.K. Upadhyaya - Member (Admnv.).

O R D E R (Oral)

(Passed on this the 13th day of February 2003)

Shri Sharma, learned counsel of the respondents,
informed that the applicant has claimed two reliefs
regarding his promotion as Assistant Commissioner of
Income Tax and quashing of charge sheet dated 23/01/1998
and both these reliefs have since been granted, ^{and} therefore
this original Application has become infructuous. In this
view of the matter, this original Application is dismissed
as infructuous.

(R.K. UPADHYAYA)
(R.K. UPADHYAYA)
MEMBER (A)

(N.N. SINGH)
(N.N. SINGH)
VICE CHAIRMAN

पूर्वोक्ता दो लोडों
एवं लिंगांकों का नियन्त्रण
करने वाले अधिकारी
(1) अधिकारी विभाग
कार्यालय
(2) अधिकारी विभाग
कार्यालय
(3) अधिकारी विभाग
कार्यालय
(4) अधिकारी विभाग
कार्यालय
सूचना द्वारा अ.प्रसाद कराया गया

म. श्रीमान्य - एस्से
ब. लालिवा - एस्से

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